## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER **PETITION NUMBER** : CA/5/2016 NAME OF THE APPLICANT : SYNTHITE INDUSTRIES LTD **UNDER SECTION** : 14(1) S.No. NAME (IN CAPITAL) **DESIGNATION SIGNATURE** REPRESENTATION BY WHOM P. S. RANAN, Sr. Adv. THREY AMBAK KANNAN T. K. BHASKAR PRIVNOARSHINI N Course! for Shereliolder Objectors (C. J. Marthew and others) SHWETHA KEERTHI Creditor T. R. Ramesh Lead by Senior Coursel Mr. Bechu Kurien 600 101 K. Crowtham Kungel Athèban Vijay 416 Atholes

## **ORDER**

Shri P S Raman, senior counsel for applicant present. Ms N Priyadarshini, counsel for shareholder objectors, Shri T R Ramesh, counsel for objector/creditor and Shri Bechu Kurien, senior counsel for objectors are present. Counsel for objector sought time to verify the e-mail alleged to have been sent by his clients. Time extended at request. The matter is posted for final arguments. Put up on 16.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)